## National Company Law Tribunal Allahabad Bench

CA NO.91(ALD)/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE COMPANY: Global Nonwovens Ltd & Jindal Poly Films Ltd

SECTION OF THE COMPANIES ACT: u/s 230/240 of Companies Act, 1956

5l. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Diptimar	Singh Advocati	2	I Sing h
<u>2.</u>	M.KB	4	(1 30.01	ng!

## CP No. 91/Ald/2016, Global Nonwovens Ltd & Jindal Poly Films Ltd.

Company petitioner is represented by the Counsel Mr. Sri Dharm Singh. The petitioner filed an affidavit of proof of service to the respondent. The same is taken on record. The Learned Official Liquidator makes representation on behalf of the office of the Regional Director Northern Region/Central Government. He seeks time for filing report by two weeks. Time is granted. The matter be listed on 27th Feb, 2017.

Mr. H.P. Chaturvedi Member (J)

Dated: - 06.02.2017